

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/69/CHE/2023**  
**PETITION NUMBER : CP/255/2020**  
**NAME OF THE APPLICANT : Ramu Annamalai Ramasamy & Ors**  
**NAME OF THE RESPONDENT(S) : Amrin Rizwana**  
**UNDER SECTION : Rule 11 of NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. Badhirinarayanan appears for the Petitioner in CP/255/2020,.  
None for the Applicant in IA/69/CHE/2023 in CP/255/2020.

Petitioner is directed to serve the notice in the main CP and file the AOS.

Reply be filed within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matters for hearing on **29.04.2024**.

**-Sd-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

Phk

**-Sd-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**